1the (29)

Year-2029-2025

50 (Est.)

I, KUNDAN KUMAR RAMSon/daughter/wife LAXMAN RAM aged ... 26. Years, belonging to BIHAR VIDHAN LABHA. Service and presently working as OFFICE ATTENDANT (FARREH) given here in below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Description Self Spouse name (s) Dependant-1 Dependant-2 Dependant-3 10,000F Cash Deposits in Banks, 69,460F Financial (ii) Institutions And Non-Banking Financial Companies Bonds, Debentures and (iii) shares in Companies Other financial institutions, (iv) NSS, Postal Savings, LIC Policies, etc Motor Vehicles (v) (details of make, etc.) Jewellery (give 400 gram details of (vi) weight and 32,0001 value) Other assets, such as values (vii) of claims / interests

13/02/2025

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No		Self	Spouse name (s)	Dependan-	Dependant-	Dependat -3
	Agricultural Land - Location (s)				Andrew Andrews	
(i)	- Survey number(s) - Extent (Total measurement) - Current market value		-	,		-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_		-		
(iv)	Houses / Apartments, etc Location (s)			_		
(v)	Other (such as interest in property)	-				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

S1. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	7,76,000/	5,71,000=	
	(ii) Loans from financial institutions	-		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			

Kundun Kumas Dam 13/02/2025

(c) dues to departments dealing with supply of electricity (d) dues to departments dealing with telephones (e) dues to departments dealing with governments transport (including aircraft and helicopters) (f) Other dues, if any (b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax DWEPRS663H Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] (iii) Sales Tax [ Only in case of proprietary business] (iv) Property Tax C Personal Detail GPF/CPF/PRAN No. 111105365648 (M/F) Gender Date of Birth (DD/MM/YYYY) (A/B/CX Class/Group C Cadre BIHAR VIDHAN SABHA, PATNA. (Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) Home District WEST CHAMPRAN I hereby declare that the above details are true to the best of my knowledge and belief. Signature: Kundan Kumaco Scory Name of Employee: KUNDAN KUMPR RAM.

Place: PATNA Designation

Designation: OFFICE ATTENDANT (FARRS #)

Date: 15.02.2025 Department: BIHAR VIDHAN SABITA, PATNA.

Note:

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Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.